



F.No. 2/1/2023-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,
Lodhi Road, New Delhi – 110003. Ph. 24306869. Website: <https://nclat.nic.in>

Dated: 27th May, 2024

NOTICE
(NO. 088 / 2024)

Subject: Engagement of Law Research Associates (LRA) in the National Company Law Appellate Tribunal on purely contractual basis – Interview regarding.

Attention is invited to the Office Memorandum of even number dated 13.12.2023 whereby applications were invited for engagement of Law Research Associates (LRA) in the National Company Law Appellate Tribunal on purely contractual basis.

In this connection, as directed by the Competent Authority, all concerned are hereby informed that the interview of the candidates shall be held through virtual mode on **CISCO WebEx w.e.f. 01st June, 2024 onwards in Alphabetical Order.**

The link for attending the interview through virtual mode on CISCO WebEX will be sent at least two days prior to the date of interview at the email ID provided by the respective candidates in their application for the post of Law Research Associates in the NCLAT.

In case any candidate is not able to attend the interview on the scheduled date and time, he/she may send an email to registrar-nclat@nic.in requesting for another date for the interview along with proper justification, which may be considered by the Competent Authority.

Sd/-
(Peeush Pandey)
Registrar